NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/187/2016

NAME OF THE PETITIONER(S)

: T.P. Balamurugan

NAME OF THE RESPONDENT(S)

: M/s Ponny Retail's Private Limited and 5 others

UNDER SECTION

: 397/398, 237, 235

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Counsel for the petitioner

ORDER

Counsel for Petitioner present. Counsels for R2 and R3 to R6 are present. Put up along with TCP/141/16 on 05.12.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk